

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-157-2020****The Commissioner of Excise,
Excise Dept.,
Govt of Goa and 3 others****..... Appellant****V e r s u s****John Rodrigues and anr.****..... Respondents**

Ms. Ankita Kamat, Addl. Government Advocate for the Appellant.

Mr. A. D. Bhohe, Advocate for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 23rd November, 2020.****ORDER:**

Admit.

2. The Registry will prepare the Paper Book. Let the matter be listed in the second week of January 2021.

DAMA SESHADRI NAIDU, J.**AP/-**